GOVERNMENT OF INDIA MINISTRY OF HEAVY INDUSTRIES LOK SABHA UNSTARRED QUESTION NO. 4429 ANSWERED ON 28.03.2023

FUNCTIONING OF EV CHARGING STATIONS

4429. SHRIMATI CHINTA ANURADHA: SHRI DUSHYANT SINGH:

Will the Minister of HEAVY INDUSTRIES भारी उद्योग मंत्री be pleased to state:

(a) the details and the number of functioning EV charging stations, State-wise;

- (b) the number of private and the Government EV charging stations;
- (c) the reasons for the unequal distribution of EV charging stations across States;

(d) the funds allocated and utilized for the creation of EV charging infrastructure during the last three years;

(e) whether the Government has taken any step to enable a stronger EV charging infrastructure; and

(f) if so, the details thereof and if not, the reasons therefor?

ANSWER THE MINISTER OF STATE FOR HEAVY INDUSTRIES (SHRI KRISHAN PAL GURJAR)

(a): Sir, as per the information available with Bureau of Energy Efficiency (BEE), Ministry of Power, a total of 6586 Public Charging Stations (PCS) are operational in the country as on 23.03.2023. The details of state-wise public EV charging stations operational in the country is at **ANNEXURE.**

(b): As per data available with BEE, a total of 3,199 and 3,387 Private and Government Public EV Charging Stations (PCS) are operational in the country as on 23.03.2023.

(c): Sir, the Ministry of Power on 13.04.2018 issued clarification on Charging Infrastructure for Electric Vehicles with reference to the provisions of the Electricity Act, 2003. It has been clarified that the charging of batteries of electric vehicles through charging station does not require any license under the provisions of Electricity Act, 2003.

(d) to (e): Sir, under phase-II of FAME-India Scheme, Rs. 1000 Cr. is allocated for the development of charging infrastructure. The Ministry has sanctioned 2,877 electric vehicle charging stations in 68 cities across 25 states/UTs. Further, 1576 charging stations across 9 Expressways and 16 Highways under phase-II of FAME India Scheme has also been sanctioned.

Further, following initiatives have also been taken up by the Government for improving the charging infrastructure required for electric vehicles in the country: -

(i) Ministry of Power (MoP) has released a notification on charging infrastructure standards permitting private charging at residences and offices.

(ii) Ministry of Housing & Urban Affairs (MoHUA) amended the Model Building Byelaws 2016 to establish charging stations and infrastructure in private and commercial buildings.

ANNEXURE

S. No.	State Name	No. of Operational PCS
1	Andaman & Nicobar	3
2	Andhra Pradesh	222
3	Arunachal Pradesh	9
4	Assam	48
5	Bihar	83
6	Chandigarh	6
7	Chhattisgarh	46
8	Delhi	1,845
9	Goa	44
10	Gujarat	195
11	Haryana	232
12	Himachal Pradesh	27
13	Jammu & Kashmir	24
14	Jharkhand	60
15	Karnataka	704
16	Kerala	192
17	Lakshadweep	1
18	Madhya Pradesh	174
19	Maharashtra	660
20	Manipur	16
21	Meghalaya	19
22	Nagaland	6
23	Odisha	117
24	Puducherry	4
25	Punjab	126
26	Rajasthan	254
27	Sikkim	1
28	Tamil Nadu	441
29	Telangana	365
30	Tripura	18
31	Dadar &Nagar Haveliand Daman &Diu	1
32	Uttar Pradesh	406
33	Uttarakhand	48
34	West Bengal	189
Total		6,586

State wise operational Public EV Charging Stations (PCS)
